

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P(IB) No.430/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18th December 2017, 10.30 A.M

| | | | |
|---------------------|--|--|---------------------|
| Name of the Company | | Bankat Garodia (Venktesh Udyog) -Vs-McNally Sayaji engineering Ltd | |
| Under Section | | 8 & 9 IBC | |
| Sl. No. | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of | Signature with date |

1) Mr. K. N. Jan. Adv.)
2) Mr. Prasenjit Roy. Adv.)
1) Mr. Rishav Banerjee, Adv. } 18/12/2017
2. Mr. Aishwarya Kumar Arasthi, }
Adv. } Aishwarya Kumar Arasthi,
for the Respondent
for the Creditor
18/12/2017

ORDER

Ld. Counsel for the operational creditor and the corporate debtor submitted that settlement has been arrived and in terms of settlement corporate debtor has made 50% payment and rest he is expecting within 3 days.

In view of the submissions of the parties the case is adjourned to 22/12/2017.

List it on 22/12/2017 for further order.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)